

ORISSA HIGH COURT : CUTTACK
OFFICE ORDER

No. III-A-11/2013 - 16526 Date : 7.11.16

Shri Himansu Kumar Ray, S/o – Shri Bimal Charan Ray, At/P.O. – Bagalpur, Via – Anakhia, Dist. – Jagatsinghpur – 754102 is hereby appointed temporarily to officiate as “**System Assistant**” in the Court’s Establishment in PB – 2 - Scale of Pay of ` 9,300 - 34,800/- and Grade Pay of ` 4,200/- and D.A. & other allowances as sanctioned by the State Government from time to time.

He will remain in probation for a period of 2 (two) years from the date of joining into the service and the services is subject to the following terms and conditions.

1. The appointments are purely temporary and terminable at any time without prior notice and assigning any reason thereof.
2. He should join in his new assignment on or before **21.11.2016** failing which his appointment shall be automatically cancelled.
3. He should furnish the following documents at the time of joining.
 - (a) “Attestation Form” in duplicate duly filled in along with two passport size photographs duly attested by a Gazetted Officer.
 - (b) Medical Certificate of fitness from an authorised Medical Officer not below the rank of Assistant Surgeon.
 - (c) Two Character Certificates from two Gazetted Officers.
 - (d) Declaration to the effect that he has not been dismissed from any Govt. service.
 - (e) Declaration to the effect that he has not more than one spouse living in case he is married.
 - (f) Certificates in support of his date of birth, caste, educational qualification, technical qualification etc. and Mark Sheets, in original along with their copies duly attested.

The appointment is subject to verification of all the certificates alongwith the character and antecedents in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, he will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By Order

Sd/- A. N. Maharana

Special Officer (Special Cell)

Memo No. 16527 Date : 7.11.16

Copy forwarded to the Central Project Co-ordinator for information and necessary action.

Special Officer (Special Cell)

Memo No. 16528(7) Date : 7.11.16

Copy forwarded to the Person Concerned / Senior System Officer, e-Courts Project / Bill Asst. (2 copies) / Superintendent, Accounts (Misc.) Section/Asst.-in-Charge of G.P.F.(PRAN) / Asst.-in-Charge of Service Book for information and necessary action.

Special Officer (Special Cell)

Memo No. 16529 Date : 7.11.16

Copy forwarded to the Superintendent, Computer Section for uploading the above office order in the High Court Website.

Special Officer (Special Cell)